

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No. 01 of 2023 in RSA/105/2023(Filing No.)

NIM DAWA SHERPA AND ANOTHER

APPLICANTS

VERSUS

LAKPA SHERPA AND OTHERS

RESPONDENTS

Date: 30.04.2024

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicants Mr. Sajal Sharma, Advocate (Legal Aid Counsel).

For Respondents

R-1

Ms. Tara Devi Chettri, Advocate.

R-2, R-3, R-4 & R-5 None present.

ORDER

Learned Counsel Ms. Tara Devi Chettri enters appearance on behalf of the Respondent No.1 and undertakes to file Vakalatnama during the course of the day.

None appears for the Respondents No.2, 3, 4 and 5.

The Registry reports that as per the online postal tracking report the item has been "delivered".

Learned Counsel for the Respondent No.1 seeks short date to file response to the application under Section 5 of the Limitation Act, 1963.

In the meanwhile, the Applicants seek re-issuance of Notice to the Respondents No.2, 3, 4 and 5.

Notice be issued.

Requisites be filed within three days.

List on 03-06-2024.

Judge
30.04.2024